

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :18

CA NO. 516/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: M/S MAA AMBE TECKNO COM. INDUSTRIES LTD. & ORS. V/S ROC

SECTION : 441 OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. UDAI CHANDANI, ADV.

COUNSEL FOR ROC : SH. PRADEEP SINGH SISODIA, CGSC.

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The matter was taken up today through Video Conferencing.

Heard Sh. Uday Chandani, Advocate for the Applicant and Sh. Pradeep Singh Sisodia, CGSC for the ROC through Video Conferencing.

A perusal of the earlier order of this Court dated 20.01.2021, shows that as a last opportunity, time was granted to the ROC for filing reply, but the same has not been filed till date..

Accordingly, put up in the week commencing 20<sup>th</sup> August, 2021 for ex-parte hearing before Regular Court/through Video conferencing.



Dated : 20.07.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)